

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 5785
TO BE ANSWERED ON THE 3RD APRIL, 2018

ACQUISITION OF AGRICULTURAL LAND

5785. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the total area of agriculture land acquired for the purpose of development in the country during the last three years, State-wise;
- (b) the extent to which the aforesaid move has adversely affected agriculture production and the prices of essential commodities; and
- (c) the steps taken by the Government to check the acquisition of fertile land?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a): While there is shift in agricultural land for non agricultural purposes including land acquired for the purpose of development, non-agricultural land is also being brought under agricultural uses. As such, the details of agricultural land diverted to non-agricultural uses including land acquired for the purpose of development are not maintained separately. However, as per report on Land Use Statistics for 2014-15 (latest available), the State-wise details of agricultural land and area under non- agricultural uses during the last three years i.e. 2012-13 to 2014-15 are given at **Annexure**.

(b): Prices of the agricultural produce are determined by supply and demand conditions in the market on a day to day basis. Overall production of foodgrains has been comfortable. As per the Second Advance estimates of production of food grains 2017-18, the production of total food grains is estimated at 277.49 Million Tonnes in 2017-18 as compared to 275.11 Million Tonnes in 2016-17. Pulses production is estimated at 23.95 Million Tonnes in 2017-18 as compared to 23.13 Million Tonnes in 2016-17. As per the First Advance estimates of production of horticulture crops 2017-18, production of horticulture crops is estimated at 305426.30 thousand MT in 2017-18 as compared to 300642.95 thousand MT in 2016-17.

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The Government has taken a number of measures to control inflation, especially food inflation. The steps taken, inter alia, include, (i) sufficient budgetary allocation for Price Stabilization Fund to check volatility of prices of essential commodities, in particular, of pulses; (ii) created buffer stock of pulses through domestic procurement and imports; (iii) announced higher Minimum Support Prices so as to incentivize production; (iv) issued advisory to States/UTs to take strict action against hoarding and black marketing under the Essential Commodities Act 1955 and the Prevention of Black-marketing and Maintenance of Supplies of Essential Commodities Act, 1980; (v) monitored the availability position and import tariffs were suitability modulated.

(c): As per Seventh Schedule of Constitution of India, land comes under the purview of State Government and, therefore, it is for the State Governments to take suitable steps to check diversion of agricultural land for non-agricultural purposes. However, under the National Policy for Farmers – 2007 (NPF-2007), State Governments have been advised to earmark lands with low biological potential such as uncultivable land, land affected by salinity, acidity, etc., for non-agricultural development activities, including industrial and construction activities.

National Rehabilitation and Resettlement Policy – 2007 (NRRP-2007) has also recommended that as far as possible, projects may be set up on waste land, degraded land or un-irrigated land. Acquisition of irrigated, multi-cropped agricultural land for non-agricultural uses may be kept to the minimum and avoided, to the extent possible. Further, Ministry of Rural Development is implementing an Integrated Watershed Management Programme (IWMP) for development of rainfed/ degraded areas. The IWMP has been converted to the Watershed Component of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) from the financial year 2015-16.

Further, Government of India is implementing National Mission for Sustainable Agriculture (NMSA) with a view to prevent soil erosion, land degradation and also to maintain balance in various types of land uses across the country. Under this mission all types of land including wastelands/barren land are developed with suitable need based soil and water conservation measures and parts of such degraded lands developed are put to agricultural practices, leading to net sown area remaining largely unchanged around 141 million ha. in the last two decades.

Annexure

**Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No. 5785
due for answer on 03.04.2018**

State-wise details of agricultural land and area under non-agricultural uses in the country for the last three years 2012-13 to 2014-15 (latest available)

(Thousand Hectares)

STATES/UTs	Agricultural Land			Area under non-agricultural uses		
	2012-13	2013-14	2014-15	2012-13	2013-14	2014-15
ANDHRA PRADESH	15930	8879	9047	2873	2095	2002
ARUNACHAL PRADESH	424	424	423	26	26	25
ASSAM	3356	3357	3364	1262	1274	1271
BIHAR	6582	6578	6579	1708	1712	1712
CHHATTISGARH	5552	5550	5558	734	738	741
GOA	197	197	197	37	37	37
GUJARAT	12661	12661	12661	1171	1171	1171
HARYANA	3664	3645	3656	542	537	534
HIMACHAL PRADESH	812	812	812	350	350	350
JAMMU & KASHMIR	1070	1070	1075	267	267	266
JHARKHAND	4336	4343	4343	710	706	706
KARNATAKA	12846	12840	12827	1436	1444	1461
KERALA	2280	2279	2266	508	512	526
MADHYA PRADESH	17264	17267	17252	2126	2162	2149
MAHARASHTRA	21129	21127	21099	1456	1460	1482
MANIPUR	316	384	390	26	26	26
MEGHALAYA	1056	1056	1056	108	108	111
MIZORAM	408	402	367	87	91	69
NAGALAND	694	693	694	93	93	93
ODISHA	6743	6797	6784	1305	1280	1318
PUNJAB	4286	4219	4285	429	498	430
RAJASTHAN	25548	25542	25511	1864	1889	1940
SIKKIM	97	97	97	10	10	10
TAMIL NADU	8126	8120	8112	2184	2190	2199
TELANGANA	—	6929	6877	—	895	885
TRIPURA	274	273	272	144	145	146
UTTARAKHAND	1547	1550	1549	221	222	224
UTTAR PRADESH	19075	18955	18939	2893	3027	3046
WEST BENGAL	5673	5662	5655	1822	1834	1842
ANDAMAN & NICOBAR ISLANDS	28	28	28	7	7	7
CHANDIGARH	1	1	1	5	5	5
DADRA & NAGAR HAVELI	24	24	24	4	4	4
DAMAN & DIU	3	3	3	0	0	0
DELHI	53	53	53	75	75	75
LAKSHADWEEP	2	2	2	1	1	1
PUDUCHERRY	30	30	29	19	19	19
ALL INDIA	182085	181850	181886	26504	26913	26883

Source: Directorate of Economics & Statistics, Ministry of Agriculture and Farmers Welfare.

Note: '0' relates to the area below 500 Hectares
